

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/123 /2011

Date : 05.08.2011

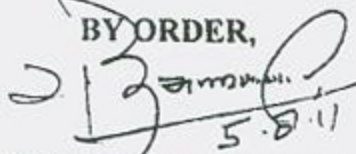
The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No.	Name of officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
	<u>SARVA SHRI / MS. :</u>	
1.	Surendra Purohit ACJ(SD)-ACJM No.2, Ajmer	ACJ(JD)-JM No.2, Ajmer
2.	Govind Agarwal CJ(SD)-CJM, Baran	ACJ(JD)-JM, Baran
3.	Vijay Singh Mahawer CJ(JD)-JM, Kishanganj (Baran)	CJ(JD)-JM, Anta (Baran)
4.	Sanjay Kumar Tripathi CJ(SD)-ACJM, Deeg (Bharatpur)	CJ(JD)-JM, Deeg (Bharatpur)
5.	Priyanka Pilonia CJ(JD)-JM, Bikaner	ACJ(JD)-JM No.1, Bikaner
6.	Sanjay Kumar Bhatnagar ACJ(SD)-ACJM No.2, Chittorgarh	ACJ(JD)-JM, Chittorgarh
7.	Yogesh Sharma ACJ(SD)-ACJM, Ganganagar	CJ(JD)-JM, Ganganagar
8.	Mahendra Kumar Singhal ACJM (SPE Cases), Jaipur District	ACJ(SD)-ACJM No.1, Jaipur District
9.	Bhanu kumar Spl.JM (Mobile) No.2, Jaipur District	ACJ(JD)-JM No.3, Jaipur District
10.	Beena Jain ACJ(SD)-ACJM, Jhalawar	CJ(JD)-JM, Jhalawar
11.	Pravendra Pal Singh CJ(SD)-ACJM, Aklera (Jhalawar)	CJ(JD)-JM, Aklera (Jhalawar)
12.	Seema Juneja ACJ(SD)-ACJM No.2, Kota	ACJ(JD)-JM No.1 (North), Kota
13.	Manisha Singh ACJ(SD)-ACJM No.3, Kota	ACJ(JD)-JM No.2 (North), Kota
14.	Sonia Beniwal ACJ(SD)-ACJM No.5, Kota	ACJ(JD)-JM No.4 (North), Kota
15.	Rekha Yadav ACJ(JD)-JM No.5 (South), Kota	ACJ(JD)-JM No.1 (South), Kota
16.	Shweta Sharma-I CJ(JD)-JM (South), Kota	ACJ(JD)-JM No.4 (South), Kota
17.	Saroj Choudhary CJ(JD)-JM, Sikar	ACJ(JD)-JM No.2, Sikar
18.	Savitri Anand Nirbhik, Spl.JM (NI Act Cases) Court No.2, Udaipur	Spl.JM (NI Act Cases) Court No.1, Udaipur
19.	Bhupendra Kumar Meena Nyayadhikari, Gram Nyayalaya, Atru (Baran)	CJ(JD)-JM, Atru (Baran)
20.	Ashish Dadhich Nyayadhikari, Gram Nyayalaya, Girva (Udaipur)	ACJ(JD)-JM No.1 (South), Udaipur

S.No.	Name of officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
	<u>SARVA SHRI / MS. :</u>	
21.	Ram Babu Chaturvedi ADJ No.1, Jaipur District	ADJ No.2, Jaipur District
22.	Narendra Kumar Sharma ADJ(FT) No.2, Bikaner	ADJ(FT) No.1, Bikaner

NOTE :-

1. The officer at S.No.3, who has been appointed as P.O. of out lying court in addition to his own duties shall hold Court at Anta at least for three days in alternative week.
2. The officers at S.No.1, 2, 4 to 18, 21 & 22 who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The officers at S.No.19 and 20 shall discharge their duties of additional charge for three days in every week.
4. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case(s) shall be decided on priority basis.

BY ORDER,

 5.8.11
 REGISTRAR (ADMN.)